

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

113. IA/2514/2024 IN C.P. (IB)/1398(MB)2020

IN THE MATTER OF

Autade Sugars Private Limited

V/s

Fabtech Sugar Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 15.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

Adv. Agam H Maloo (PH)

For the Resolution Professional:

Adv. Rohit Gupta (PH)

ORDER

IA 2514/2024: - The RP is directed to be present in Court in person on the next date of hearing. Adjourned to **22.07.2024**.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)